

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.158/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Buildcon Pvt. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|-----------------------------|---|--------------|
| 1. | CS SANJAY KUMAR GUPTA, PCS | } | petitioner |
| 2. | CS ROHIT KESHRI, PCS | | |
| 3. | CS RAHUL PARASRAMPURIA, PCS | | |
| 1. | SWAPNA CHOUBEY, Adv. | } | respondents. |
| 2. | CS TANVEE, PCS | | |

Sushil
9.1.18.

Tanvee
09/01/18

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 16/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)